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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 1028/2024, I.A. 45300/2024, I.A. 45301/2024, I.A. 470/2025, I.A. 2199/2025, I.A. 4027/2025, I.A. 4615/2025 & I.A. 4616/2025

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr Sidhant Kumar, Mr. Akshat Mago, Ms. Manyaa Chandok, Mr. Om Batra, Ms. Anshika Saxena & Ms. Shagun Chopra, Advocates.

versus

OPEN AI OPCO LLC

.....Defendant

Mr. Amit Sibal. Senior Advocate with Through: Mr. Sanjeev Kapoor, Mr. Nirupam Lodha, Mr. Madhav Khosla, Mr. Gautam Wadhwa, Ms. Moha Paranjpe, Ms. Vanshika Thapliyal, Mr. Ankit Handa, Mr. Darpan Sachdeva, Mr. Saksham Dhingra, Ms. Smriti Nair & Mr. Rajat Bector, Advocates. Mr. Ameet Datta, Ms. Riddima

Sharma, Mr. Ayush Honka & Mr. Akshay Nagrajan, Advocates for Intervener.

Mr. Aditya Gupta, Ms. Asavari Jain, Ms. Aishwarya Kane, Mr. Sahard Alung, Mr. Shivam Bhattacharya & Ms. Chhavi Tokas, Advocates for Intervenor.

## CORAM: HON'BLE MR. JUSTICE AMIT BANSAL

<u>ORDER</u> 22.04.2025

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CS(COMM) 1028/2024

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1. Mr. Amit Sibal, Senior Counsel appearing on behalf of the defendant has been heard for about 90 minutes.

List for further arguments on the dates already fixed, i.e. 29<sup>th</sup> April,
2025 and 16<sup>th</sup> May, 2025 at 02:30 PM.

## AMIT BANSAL, J

**APRIL 22, 2025** *at* 

CS(COMM) 1028/2024